

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
G SPECTRUM POLICY

6

SHRI DHARAM PAL SABHARWAL

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether Government has finalized the 3G spectrum policy;
- (b) if so, the complete details in this regard;
- (c) if not, the reasons for delay in finalizing the 3G spectrum policy; and
- (d) by when it is likely to be finalized?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI A. RAJA)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE RAJYA SABHA IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 6 FOR 19TH NOVEMBER, 2009 REGARDING "3G SPECTRUM POLICY".

(a) Yes Sir.

(b) Government has issued the guidelines for 3G auction and allotment of spectrum for 3G telecom services, on 1st August 2008 and certain amendment on 11th September 2008. (Copies enclosed as Annexure - I and II). Empowered Group of Ministers (EGoM) in the meeting held on August 27, 2009 has decided, among others, number of blocks of 3G spectrum to be auctioned and its reserve price. Revised Information Memorandum indicating the various aspects associated with the 3G auction has been issued on 23/10/2009 and published on Department of Telecommunications (DoT) website (Annexure-III).

(c) & (d) Do not arise in view of (b) above.